

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 16-07-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100219/2017	Rajula Chandrakant Mehta @MA614-17,BA-451-17- Appellant / Org. Accu. No. 2 Vs The State - CBI ACB - Respondent	S. R. Wani SPP Amrish Pandey
<u>HEARING</u>				
2	SPL CASE CBI	100058/2015	The State CBI ACB Vs Shyamal Acharya and others	SPP Amrish Pandey
3	MISC APPLN CBI	100682/2020	CBI ACB Mumbai Vs Raj Relu Gehani	Vineet Jain I O
<u>STAYED BY HONBLE HIGH COURT</u>				
4	SPL CASE CBI	100076/2011	CBI, ACB , MUMBAI Vs Kripa Sagar Das Anr.	SPP Amrish Pandey Shri. Parab
<u>REPLY/SAY</u>				
5	SPL CASE CBI	100116/2010	CBI ACB MUMBAI Vs Manjit Singh Bali and Others	SPP Amrish Pandey Pasbola A1 Jambaulikar A23
<u>SAYHEARING ON EXH.READY</u>				
6	ABA	100656/2020	Shri Rana Kapoor Vs State CBI	Subhash Jadhav
